

सब चाहते हैं कि ये दोनों चीजें हों। इस सेक्टर को सुदृढ़ बनाने के लिए transparency हो, viability हो और competition भी हो। मैं माननीय सदस्य की बात से सौ प्रतिशत सहमत हूँ। कई राज्यों ने Competition introduce करने के लिए अनेक मॉडल्स के उपयोग भी किए हैं, जिनके सन्दर्भ में माननीय सांसद महोदय ने मुद्दा उठाया है। इसमें franchise model, part-privatisation model, full-privatisation model और lease model हैं।

एक माननीय सदस्य: च्वास तो नहीं है..।

श्री ज्योतिरादित्य माधवराव सिंधिया: मैं अपनी बात समाप्त कर पाऊँ, तो आपको पूरी सूचना दे पाऊँ।...(व्यवधान)... तो इन चारों मॉडल्स पर पिछले पांच सालों में उड़ीसा, दिल्ली, महाराष्ट्र आदि अनेक राज्यों ने जो भी काम किया है तथा उसका जो विश्लेषण हुआ है और उससे जो निचोड़ निकला है, State Power Ministers' Conference में 5 फरवरी को मैंने सभी ऊर्जा मंत्रियों को इस पर सूचना दिलवाई थी। मैं तो चाहूँगा कि अगर राज्य चाहें, तो इसके आधार पर जरूर उत्पन्न करवाएं। यह मैं जरूर चाहूँगा।

सर, ओपन एक्सेस के बारे में भी मैं कहना चाहूँगा कि यह मुद्दा उठाया गया था। हम लोग ओपन एक्सेस चाहते हैं, परन्तु आज क्या हो रहा है कि ओपन एक्सेस के मुद्दे पर जब राज्य सरकार के साथ चर्चा होती है, तो...

MR. CHAIRMAN: Question Hour is over. I am sorry.

WRITTEN ANSWERS TO STARRED QUESTIONS

All India implementation of direct transfer of cash subsidy scheme

†*25. SHRI DHARMENDRA PRADHAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government has chalked out the scheme of Direct Cash Transfer of Subsidy in order to rein in corruption and profligacy in subsidies;

(b) if so, the details thereof;

(c) whether Government is providing cash subsidy to consumers in some States for some scheme even at present;

(d) if so, the details thereof; and

(e) by when Government is contemplating to implement this scheme all across the country?

† Original notice of the question was received in Hindi.

THE FINANCE MINISTER (SHRI P. CHIDAMBARAM): (a) and (b) Government has rolled out a Direct Benefit Transfers (DBT) scheme with effect from 1st January, 2013 in 43 districts for 26 selected Central Sector and Centrally Sponsored Schemes in a phase wise manner are given in Statement - I and II (*See* below).

(c) and (d) Government has undertaken pilot projects for direct cash transfers of subsidy in respect of PDS Kerosene and Domestic LPG. A pilot project for Aadhaar based direct transfer of subsidy on domestic LPG was run in Mysore districts of Karnataka. In respect of PDS Kerosene, a pilot project is being run in Kotkasim (Alwar), Rajasthan.

(e) Direct Benefit Transfer roll out is based on the twin pillars of Aadhaar generation and financial inclusion. Preparedness of Districts in this regard determines their readiness for the roll out.

Statement - I

Schemes Selected for Direct Benefit Transfer

| Sl. No. | Ministry /Department | No.of Schemes | Name of the Scheme | Type of Scheme ¹ | |
|---------|------------------------------------|---------------|--------------------|--|-----|
| 1 | 2 | 3 | 4 | 5 | |
| 1. | M/o Social Justice and Empowerment | 07 | 1 | Post Matric Scholarship for SC Students | CSS |
| | | | 2 | Pre-Matric Scholarship for SC Students | CSS |
| | | | 3 | Pre-Matric Scholarship for Children of those engaged in unclean occupations. | CSS |
| | | | 4 | Upgradation of merit of SC Students | CSS |
| | | | 5 | Post Matric Scholarship for OBCs. | CSS |
| | | | 6 | Top Class Education Scheme. | CS |
| | | | 7 | Rajiv Gandhi National Fellowship | CS |

| 1 | 2 | 3 | 4 | 5 | |
|----|-----------------------------------|----|---|--|----------|
| 2. | D/o Higher Education | 03 | 1 | Scholarship to Universities/College Students | CS |
| | | | 2 | Fellowship Schemes of UGC. | CS |
| | | | 3 | Fellowship Schemes of AICTE | CS |
| 3. | D/o School Education and Literacy | 02 | 1 | National Means cum Merit Scholarship | CS |
| | | | 2 | National Scheme for Incentive for the girl child for secondary education | CS |
| 4. | M/o Tribal Affairs | 03 | 1 | Post Matric Scholarship Scheme. | CSS |
| | | | 2 | Top Class Education System. | CS |
| | | | 3 | Rajiv Gandhi National Fellowship | CS |
| 5. | M/o Minority Affairs | 03 | 1 | Matric Scholarship Scheme. | CSS |
| | | | 2 | Maulana Azad National Fellowship | CS |
| | | | 3 | Merit cum Means Scholarship Scheme | CSS |
| 6. | M/o Women and Child Development | 02 | 1 | Indira Gandhi Matritva Sahyog Yojana (IGMSY). | CSS |
| | | | 2 | Dhanalakshmi Yojana | CSS |
| 7. | M/o Health and Family Welfare | 01 | 1 | Janani Suraksha Yojana | CSS |
| 8 | M/o Labour and Employment | 05 | 1 | Scholarship to the Children of beedi workers. | Non Plan |
| | | | 2 | Housing subsidy to beedi workers | Non Plan |

| 1 | 2 | 3 | 4 | 5 |
|-------|---|----|--|-----|
| | | 3 | Stipend to children in the special schools under the Child Labour Project. | CSS |
| | | 4 | Stipend to Trainees-welfare to SC/ST through Coaching cum Guidance and Vocational Training | CSS |
| | | 5 | Stipend to trainees in LWE districts | CSS |
| TOTAL | | 26 | | |

¹Central Sector-CS; Centrally Sponsored Scheme-CSS

Statement - II

List of 43 Districts for Rollout of DBT

| Sl. No. | Name of the State | Name of the District |
|---------|-------------------|-----------------------|
| 1. | Karnataka | Tumkur |
| 2. | | Dharwar |
| 3. | | Mysore |
| 4. | Puducherry | Puducherry |
| 5. | Chandigarh | Chandigarh |
| 6. | Punjab | SBS Nagar/Nawanshahar |
| 7. | | Gurdaspur |
| 8. | | Fatehgarh Sahib |
| 9. | Delhi | North-East Delhi |
| 10. | | North-West Delhi |

| Sl. No. | Name of the State | Name of the District |
|---------|-------------------|----------------------|
| 11. | Madhya Pradesh | Hoshangabad |
| 12. | | East Nimar (Khandwa) |
| 13. | | Harda |
| 14. | Rajasthan | Ajmer |
| 15. | | Udaipur |
| 16. | | Alwar |
| 17. | Andhra Pradesh | Hyderabad |
| 18. | | Anantpur |
| 19. | | Chittoor |
| 20. | | East Godavari |
| 21. | | Rangareddy |
| 22. | Daman and Diu | Diu |
| 23. | | Daman |
| 24. | Kerala | Pathanamthitta |
| 25. | | Wayanad |
| 26. | Haryana | Ambala |
| 27. | | Sonepat |
| 28. | Sikkim | Sikkim West |
| 29. | | Sikkim East |
| 30. | Goa | North Goa |
| 31. | Maharashtra | Wardha |
| 32. | | Amravati |
| 33. | | Mumbai+Suburban |
| 34. | | Pune |
| 35. | | Nandurbar |

| Sl. No. | Name of the State | Name of the District |
|---------|-------------------|----------------------|
| 36. | Jharkhand | Saraikela-Kharsawan |
| 37. | | Ranchi |
| 38. | | Khowai |
| 39. | | Ramgarh |
| 40. | | Hazaribag |
| 41. | Tripura | Tripura West |
| 42. | | Dhalai |
| 43. | | Tripura North |

Cabinet Committee on Investment

*26 DR. KANWAR DEEP SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that Government has approved the constitution of the Cabinet Committee on Investment;

(b) if so, the role of the Ministry under the said Committee;

(c) Whether the time bound decisions expected from the Committee may hinder the process of adequate environment consultations and assessments; and

(d) if not, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) Yes, Sir.

(b) Minister of State (Independent Charge) for Environment and Forests is one of the Special Invites to the Cabinet Committee on Investment.

(c) No, Sir.

(d) There are already prescribed timelines for processing the cases for different clearances dealt with by the Ministry of Environment and Forests *viz.*, Environment Clearance, Forest Clearance and Wildlife Clearance. The cases are dealt